GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 2009 TO BE ANSWERED ON 08.08.2024

PF ACCOUNT OF WORKERS AND EMPLOYEES

2009. # SHRI MADAN RATHORE:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that the PF account of workers or employees has been made permanent for every worker and employee, if so, the reasons therefor; and
- (b) by when the PF accounts of all workers or employees in the country would be made permanent?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) & (b): All PF Accounts of Employees working in establishments covered under EPF & MP Act, 1952 are permanent accounts.
